

**GOVERNMENT OF INDIA  
MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
DEPARTMENT OF HIGHER EDUCATION**

**LOK SABHA  
UNSTARRED QUESTION NO. 1569  
TO BE ANSWERED ON 01.07.2019**

**Monitoring of Private Educational Institutions**

**1569. SHRI P.R. NATARAJAN:**

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that in the draft National Education Policy, there is no mention of a legislation to monitor the admission process and fee structure of private institutions; and

(b) if so, the rationale behind it?

**ANSWER**

**MINISTER OF HUMAN RESOURCE DEVELOPMENT**

**(SHRI RAMESH POKHRIYAL 'NISHANK')**

(a) to (b) : The Committee for the Draft National Education Policy under the Chairmanship of Dr. K. Kasturirangan has submitted its report to the Ministry on 31<sup>st</sup> May 2019. The draft NEP report proposes for an education system built on the premises of quality and equity *inter alia* for building an equitable, just and human society. The Draft NEP proposes that public and private schools will be regulated on the same criteria, benchmarks, and processes, emphasising public disclosure and transparency. While affirming the public good nature of education, it recognizes private philanthropic efforts for quality education, while protecting parents and communities from usurious commercial practices including arbitrary increase in fees.

The Draft NEP 2019 has been uploaded on MHRD's website and also at [innovate.mygov.in](http://innovate.mygov.in) platform to elicit suggestions/comments from all stakeholders including the public, Government of India Ministries and State Governments. The Government will finalize the National Education Policy only after considering the inputs/suggestions and comments of all stakeholders.

\*\*\*\*\*